

ITEM NO.6

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5189/2024

SHOBH NATH DUBEY (DEAD) THR. LRS.

Appellant(s)

VERSUS

TARA DEVI & ANR.

Respondent(s)

Date : 22-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Divyanshu Sahay, Adv.
Mr. Akshay Sahay, Adv.
Ms. Shradha Narayan, Adv.
Mr. Rakesh K. Sharma, AOR

For Respondent(s)

Mr. Bharat Singh, Adv.
Mr. Kshitiz Singh, Adv.
Mr. Amit Pawan, AOR
Mr. Aditya Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented. As sought, four weeks' time is granted to respondent No.1 for filing counter affidavit.

Service is complete on respondent No.2 but none has entered appearance.

Parties may file statement of case within stipulated time.

List again on 15.10.2024.

SUJATA SINGH
Registrar

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